

POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF SYSCHEM (INDIA) LIMITED

Registered Office: Village Bargodam, Tehsil Kalka, Distt.Panchkula - 134112 (Haryana)

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirers namely Mr Ranjan Jain, Mr Kushal Pal Singh, Mr Rajesh Gupta, M/s Ally Chem Laboratories Private Limited, M/s Ally Chem Securities Private Limited and M/s Classic Securities Private limited (hereinafter collectively referred to as "Acquirers") along with Person Acting in Concert namely Mrs. Ruchika Jain and Mr. Jagmohan Arora (hereinafter collectively referred to as the "Persons Acting in Concert"/ PACs") in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on April 25, 2011 and Letter of Offer dated July 28, 2011 and the Corrigendum to the Public Announcement published on August 03, 2011.

1. Name of the Target Company : SYSCHEM (INDIA) LIMITED
2. Name of Acquirer & PACs : MR.RANJAN JAIN, MR.KUSHAL PAL SINGH, MR.RAJESH GUPTA, M/S ALLY CHEM LABORATORIES PRIVATE LIMITED, M/S ALLY CHEM SECURITIES PRIVATE LIMITED AND M/S CLASSIC SECURITIES PRIVATE LIMITED (HEREINAFTER COLLECTIVELY REFERRED TO AS "ACQUIRERS") ALONG WITH PERSON ACTING IN CONCERT NAMELY MRS. RUCHIKA JAIN AND MR. JAGMOHAN ARORA
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : THURSDAY, AUGUST 04, 2011
 - b) Date of Closure of the Offer : TUESDAY, AUGUST 23, 2011
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 1.50		Rs. 1.50	
2.	Shareholding of Acquirers and PACs before Preferential Allotment	No. of Shares	%	No. of Shares	%
		15931650	12.93^	15931650	12.93^
3.	Shares acquired by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		15092400	12.26^	15092400	12.26^
4.	Shares acquired by the Acquirers and PACs by way of conversion of warrants	No. of Shares	%	No. of Shares	%
		20700000	13.01\$	20700000	13.01\$
5.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		31820800	20.00\$	17000	0.01\$
6.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs 47731200.00		Rs 25500.00	
7.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
8.	Post Offer Shareholding of Acquirers and & PACs (2+3+4+5)	No. of Shares	%	No. of Shares	% t
		83544850	52.51\$	51741050	32.52\$
9.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		89079850 (72.37%)^	75559150 (47.49%)\$	89079850 (72.37%)^	107362950 (67.48%)\$

^ The Percentage of shareholding calculated on the basis of pre-conversion capital i.e Rs 123104000 divided in to 123104000 equity shares of Rs 1 each.

\$ The Percentage of shareholding calculated on the basis of post-conversion capital i.e Rs 159104000 divided in to 159104000 equity shares of Rs 1 each.

7. Status of the Escrow Account, whether released or not : Released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

Mr. Ranjan Jain S/o Sh. D.D. Jain H.No. 1701, Sector 33-D, Chandigarh (UT), Mr. Kushal Pal Singh, S/o Sh. Sukh Pal Singh, H.No. 1226, Sector 33-C, Chandigarh (UT), Mr. Rajesh Gupta, S/o Sh. Triloki Nath, H.No. 5460/2, Modern Complex, Manimajra, Chandigarh, Board of Directors of M/s Allychem Laboratories Pvt Ltd having its registered office situated at SCO 290, 1st Floor, Sector 32-D, Opposite Nirman Theatre, Chandigarh (UT), Board of Directors of M/s Allychem Securities Pvt Ltd having its registered office situated at SCO 290, 1st Floor, Sector 32-D, Opposite Nirman Theatre, Chandigarh (UT) and Board of Directors of M/s Classic Securities Pvt Ltd having its registered office situated at 1K/19, First Floor, NIT, Faridabad (Haryana) alongwith Person Acting in Concert Mrs. Ruchika Jain resident of House No. 1701, Sector-33D, Chandigarh, (U.T) and Mr. Jagmohan Arora resident of House No. 1298, First Floor, Sector-37 B, Chandigarh accept full responsibility for the information contained in this Post Offer Public Announcement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of Acquirers & PACs



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : 13.09.2011